

entity other than requesting entity with respect to Aadhaar number and subsequent Regulation (7) states that any contravention of the above mentioned regulations shall constitute a violation of sub-section (2) of Section 29 of the Act.

Section 30 of the Aadhaar Act, 2016 applies the rigours of the IT Act, 2000 and the rules thereunder whereby 'Biometric information' is deemed to be 'sensitive personal information'. Additionally, Chapter VII of the Act lays down monetary penalties and imprisonment for unauthorized sharing of residents' identity information. Any violation to the provisions of the Aadhaar Act, 2016 is a criminal offence.

#### **MoUs signed during World Food India 2017 Event**

4590. SHRI KAPIL SIBAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that the Minister committed investment worth \$11.25 billion during the World Food India, 2017 event, if so, the details thereof;
- (b) the details of investments received by the Government during the event;
- (c) the details of the MoUs that have been signed during this particular event; and
- (d) the details of time-frame fixed for the finalisation of these MoUs?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) to (c) MoUs of about USD 13.56 billion were signed with domestic and foreign investors during World Food India 2017. These included 50 MoUs signed with domestic and foreign companies by the Government of India and 131 MoUs signed by States. The major companies which have signed MoUs are from various countries including USA, Germany, UAE, Thailand, Denmark, France and Indian companies.

(d) The duration of the investment proposals of the investors varies from investor to investor, depending on their phased plans and completion of the different phases, besides their internal factors, as well.

#### **Partnership with US industry in food processing sector**

4591. SHRI K.R. ARJUNAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that India is currently processing only 10 per cent of its food, resulting in enormous wastage thereof;